NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : C

: CP/230,231,232,233/CAA/2017

PETITION NUMBER

: CA/118,119,120,121/CAA/2017

NAME OF THE TRANSFEROR

: ANDAVAR INVESTMENTS PVT LTD

NAME OF THE TRANSFEROR NAME OF THE TRANSFEROR

: RAMANATHAN INVESTMENTS PVT LTD

: VALLIAMMAI INVESTMENTS

NAME OF THE TRANSFERRE

: SUBRAMANIAN INVESTMENTS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PAWAN JAABAKH X ABICHEK RAMAN Council for the

Joseph Br

(a686605576)

AR FOR OL

2. K. MANINAMAN

ORDER

Counsel for petitioner present. Representative of the Official Liquidator present. Counsel for applicant has agreed to the payment of Rs.50,000/- each with respect to the fees payable to the Chartered Accountant appointed by the Official Liquidator for the three Transferor Companies involved in the application. Counsel for petitioner prayed for time to file an affidavit in relation to the non-applicability of the RBI's approval in the instant application. Time is enlarged at request. Put up on 25.01.2018.

(S VIJAYARAGHAVAN) Member(Technical) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)